

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).11565/2005

(From the judgement and order dated 15/03/2005 in CR No. 81/2005 of The HIGH COURT OF RAJASTHAN AT JODHPUR)

RAJARAM CHELA SHRI HEMARAM

Petitioner(s)

VERSUS

ANIL GEHLOT & ORS.

Respondent(s)

(With appln(s) for exemption from filing O.T. and with prayer for interim relief )

Date: 19/05/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

HON'BLE MR. JUSTICE ARIJIT PASAYAT

(VACATION BENCH)

For Petitioner(s)

Mr. K. Radhakrishnan, Sr.Adv.

Mr. Sameer Parekh, Adv.

Mr. Sumit Goel, Adv.

Ms. Mary Mitzy Mayne, Adv.

Mr. C.M. Patel, Adv.

for M/s P.H. Parekh & Co.,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

The special leave petition is dismissed.

(N. Annapurna)

Court Master

(Pushp Lata Bhardwaj)

Court Master